

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No. 328
CP. CAA-44(ND)/2023

IN THE MATTER OF:

Rubicon Mercantile Pvt Ltd. AND Meghmala Marketing Pvt Ltd.

.....APPLICANT/PETITIONER

SECTION
U/s 230/232

Order delivered on 04.09.2023

CORAM:

SHRI MANNI SANKARIAH SHANMUGA SUNDARAM, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the OL : Ms. Hemlata Rawat Advocate.

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **25.09.2023.**

Sd/-
(Court Officer)